

Delhi police officials raided by CBI

4382. SHRI AMIR ALAM KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Delhi Police officials raided by the CBI during each of the last three years, cadre-wise;
- (b) the total number of police officials found in possession of illegal property during the said period, cadre-wise;
- (c) the steps taken by Government against such police officials;
- (d) the number of police officials, cadre-wise against whom the inquiry is still pending;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN: (a) Details of the officials of Delhi Police raided by CBI during each of the last three years, cadre-wise are given below:

Year	ACP	Inspector	SI	ASI	HC	Constable
2007	1	-	5	6	3	4
2008	-	-	1	1	1	-
2009	-	1	-	1	-	-

(b) One Sub-Inspector of Delhi Police was found in possession of illegal property during 2008.

(c) Out of the 18 cases, charge sheets have been filed in 16 cases which are pending trial.

(d) to (f) Investigation against two officials of Delhi Police involved in 2 cases is ongoing. Details are as under:-

Year	No. of cases and the rank of officer under investigation
2008	1 (Sub-Inspector)
2009	1 (Inspector)

Seizure of illegal arms in the country

†4383. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

† Original notice of the question was received in Hindi.

- (a) the places from where Government has seized large cache of illegal arms during last two years;
- (b) the State-wise details thereof;
- (c) whether Government is aware that this type of consignment of illegal arms are being supplied in India through bordering countries; and
- (d) the steps taken by Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) As per available reports, arms are being smuggled from across the borders and from one State to another within the country by militants/ terrorists/ anti-national elements including those active in J&K and the north East. As per available information, details of illegal weapons seized during the year 2008 and 2009 are given in the Statement (*See below*).

The Government of India has taken the following steps to check anti-national activities and unauthorized/ illegal movement of arms:-

- i) The State and UT Governments have been urged to make sustained and continued efforts to unearth illegal weapons/ arms.
- ii) Effective domination of the borders by carrying out round the clock surveillance and patrolling (on foot, by boats and vehicle), laying nakas (border ambushes) and by deploying observation posts all along with international border.
- iii) Erection of fencing along the international border and flood lighting of the border to enhance the observation during night.
- iv) Construction of border roads to facilitate border patrolling and speedy interception of infiltrators.
- v) Introduction of modern and hi-tech surveillance equipments to detect crossing at night and during bad weather.
- vi) Upgradation of intelligence network and coordination meetings among para-military forces which are held at functional and directional level. In this context, coordination is also being maintained between Central Para-Military Forces, Army and State Police.
- vii) Conduct of special operations, along the borders.
- viii) Setting up of improvised fence breach alarm system at susceptible locations.
- ix) Random checking of persons and vehicles crossing the border on the basis of specific intelligence.

Statement

Total number of weapons smuggled / seizures / recoveries in different states in the country – year wise.

S.No.	State (s)	2008	2009
1	2	3	4
1.	Andhra Pradesh	62	113
2.	Bihar	236	392
3.	Delhi	267	298
4.	Gujarat	41	88
5.	Goa	0	0
6.	Himachal Pradesh	0	4
7.	Haryana	251	215
8.	Jammu & Kashmir	885	985
9.	Karnataka	7	36
10.	Kerala	19	27
11.	Madhya Pradesh	124	103
12.	Maharashtra	422	477
13.	Orissa	7	11
14.	Punjab	208	196
15.	Rajasthan	225	196
16.	Sikkim	0	3
17.	Tamil Nadu	79	55
18.	Uttar Pradesh	6610	8094
19.	West Bengal	192	217
20.	Uttaranchal	329	347
21.	Jharkhand	273	194
22.	Chhattisgarh	337	191
23.	Assam	772	503
24.	Arunachal Pradesh	10	13

1	2	3	4
25.	Manipur	408	378
26.	Meghalaya	52	67
27.	Mizoram	33	23
28.	Nagaland	152	87
29.	Tripura	35	38
TOTAL		12036	13351

Note: - Arms include all types of weapons such as AK – 47/56, Pistols, Carbine, Revolvers, Guns, Rifles Country made weapons etc.

Proposal to open human trafficking prohibition cells

†4384. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Planning Commission has put brake upon the proposal of Union Home Ministry to open human trafficking prohibition cells in 300 districts of the country;

(b) if so, the details thereof;

(c) whether Government is considering to rethink upon this proposal; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) Planning Commission has only suggested merging smaller schemes with larger schemes. As such Ministry of Home Affairs is examining to finance setting up of Anti Human Trafficking Units (AHUTs) under its existing schemes.

Arrest of terrorist on Indo-Pak Border in Attari

†4385. SHRI Y.P. TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any terrorist belonging to Lashkar and Tahreeq-e-Taliban has been arrested in Attari on the Indo-Pak border;

(b) if so, the date of his arrest;

(c) whether this terrorist is linked with the terrorist outfit which executed the 26/11 Mumbai attacks and has been trained in extremist ideology; and

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